SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

MISCELLANEOUS APPLICATION Diary No(s). 45911/2023 in W.P.(C) No. 76/2015

ASHISH RANJAN & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No. 229549/2023 - CLARIFICATION/DIRECTION, IA No. 229553/2023 - INTERVENTION/IMPLEADMENT)

Date: 06-11-2023 This application was called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE J.B. PARDIWALA HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Raghav Shankar, Adv.

Mr. Vishnu Sharma A.S., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

Issue notice, returnable on 24 November 2023.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR) ASSISTANT REGISTRAR